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INDIRA GANDHI KRISHI VISHWAVIDYALAYA KRISHAK NAGAR : RAIPUR (CG)

No.ACD-I/BOM-73(3)/2010/362

Date : 24 /04/2010.

Date : \$

PRAR

04/2010.

NOTIFICATION

In exercise of the powers conferred under sub-section (6) of section 39 of the Indira Gandhi Krishi Vishwavidyalaya, Act 1987, the Kuladhipati has approved the amendments in Indira Gandhi Krishi Vishwavidyalaya Statute 61.

A copy of the amendment is enclosed herewith for information.

Endt.No.ACD-I/BOM-73(3)/2010/ Copy to :-

1. All members of the Board of Management

- Dr./Shri
- 2. The DRS/DES/DI/DSW, IGKV, Raipur.
- 3. The All Deans
- 4. The Comptroller, IGKV, Raipur.
- 5. The Dy. Registrar (Academic)/Dy. Comproller /OSD(Estt.)/OSD (PIMA),IGKV, Raipur.
- 6. The S.P.P., IGKV, Raipur.
- 7. The All Project Coordinator, KVK.....
- 8. The Office Incharge, RARS, Raigarh.
- 9. The Farm Manager, Bhatapara/Baronda.
- 10. The PA to Hon'ble Vice-Chancellor, IGKV, Raipur.
- 11. The Secretary, Agriculture/Veterinary/Finance Department of Chhattisgarh, Raipur.
- 12. The Under Secretary to Hon'ble Government of C.G., Rajbhawan, Raipur with reference to letter No.1716/10227/2009/रास/ यू-2 दिनाक 15-04-2010.

REGISTRAR

Annexure –I BOM 73rd and ACM-65 189

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Amendment in Statute in respect to Vishwavidyalaya degree, diploma, awards

CHAPTER VII - VISHWAVIDYALAYA DEGREE, DIPLOMA, AWARDS

Existing	Proposed	Justification
 Existing Advanced Degree, kinds and requirements:- The Vishwavidyalaya shall, when so approved by the Board grant to a student who has fulfilled Vishavidyalaya requirements, a Master's Degree as follows :- (a) Master of Science (Agriculture); (b) Master of Veterinary Science; (c) Master of Technology (Agricultural Engineering); (d) Master of Business Administration (Agriculture); (e) Post Graduate Diploma (Discipline to be indicated); (f) Master of Technology (Dairy Technology); (g) Master of Technology (Dairy Engineering); (h) Master of Science (Dairying); (i) Master of Science (Discipline to be indicated); (j) Master of Fishery Science; (k) Master of Science (Agrometeorology); (l) Master of Science (Forestry); As prescribed by the Council of post graduate studies approved by the Academic Council, a student shall have completed in a creditable manner in the Vishavidyalaya or acquired by approved Transfer atleast <u>82</u> course credits, after Bachelor's Degree applicable to the particular degree. In addition, he shall have completed a research project and submitted to	 61.Advanced Degree, kinds and requirements:- (1) The Vishwavidyalaya shall, when so approved by the Board grant to a student who has fulfilled Vishavidyalaya requirements, a Master's Degree as follows :- (a) Master of Science (Agriculture); (b) Master of Veterinary Science; (c) Master of Technology (Agricultural Engineering); (d) Master of Business Administration (Agriculture); (e) Post Graduate Diploma (Discipline to be indicated); (f) Master of Technology (Dairy Technology); (g) Master of Technology (Dairy Engineering); (h) Master of Science (Dairying); (i) Master of Science (Dairying); (i) Master of Science (Agrometeorology); (j) Master of Science (Forestry); (2) As prescribed by the Council of post graduate studies approved by the Academic Council, a student shall have completed in a creditable manner in the Vishavidyalaya or acquired by approved Transfer atleast <u>55</u> course credits, except in statistics, Forestry and Veterinary Science where it is 61, 60 and 60 respectively after Baghelor's Degree applicable to the particular	Justification IGKV has adopted the new and revised P.G. and Ph.D. Course curricula after recommendation from Academic Counci and from Board of Management in its 73" meeting held or 22.10.2009. The new guidelines as suggested by ICAR has modified the minimum credi requirement for PG and Ph.D. Programme Hence, amendment ha been proposed in Statute 61, in reference to sub-section (6) of section 39 of IGKV AC 1987. The amendment needs an approval from His Excellency th Chancellor of IGKV Raipur. Therefore, it ma be forwarded to HE th Chancellor of IGKV Raipur for kind approva

Existing	Proposed	Justification
3) The Vishwavidyalaya shall, when so approved by the Board, grant to a Post Graduate student who has fulfilled Vishwavidyalaya requirements, the Degree of Doctor of Philosophy, as prescribed by the Council of Post Graduate studies and approved by the Academic Council a student shall have completed in a creditable manner in the Vishwavidyalaya or acquired by approved transfer atleast <u>70</u> course credits, after Master's Degree, applicable to the Doctor's Degree. In addition, he shall have completed a comprehensive research project and submitted an acceptable thesis and in addition he shall have demonstrated in a conclusive manner by examination by the Faculty, that he possesses outstanding competency in the field of specialization.	(3) The Vishwavidyalaya shall, when so approved by the Board, grant to a Post Graduate student who has fulfilled Vishwavidyalaya requirements, the Degree of Doctor of Philosophy, as prescribed by the Council of Post Graduate studies and approved by the Academic Council a student shall have completed in a creditable manner in the Vishwavidyalaya or acquired by approved transfer atleast <u>75</u> course credits, execpt in case of Agriculture Statistics & Social Science and Veterinary Science where it is 78, and 75 respectively after Master's Degree, applicable to the Doctor's Degree. In addition, the student shall have completed a comprehensive research project and submitted an acceptable thesis and in addition he/she shall have demonstrated in a conclusive manner by examination by the Faculty, that he/she possesses outstanding competency in the field of specialization.	एव कुलावियानि मोदित भोदित आदित जियालके अवर बाविव ज्यपालके अवर बाविव ज्यपालके अवर बाविव ज्यपालके अवर बाविव

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